

0A 674 / 96

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

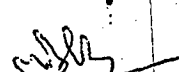
Date of Order: 01.01.2001

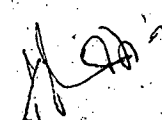
Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

O R D E R

The Members of the Bar pray for adjournment of all the cases on account of sudden death of Mr. Nanda Lal Pal, Senior Advocate who died on 27.12.2000 at 4-30 A.M. and also that they do not want to attend the Court today. Accordingly, all cases of today's Cause List are adjourned.


M.P. SINGH
MEMBER (A)


D. PURKAYASTHA
MEMBER (J)

Adj to 03.4.2001